

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) No. 37 of 2019**

**IN THE MATTER OF:**

**Arpit Agarwal**

**...Appellant**

**Vs**

**Skytech Construction (P) Ltd. & Ors.**

**...Respondents**

**Present:**

**For Appellant: Mr. Arpit Agarwal, Appellant in person.**

**For Respondents: Ms. Geetanjali Tyagi, Advocate for R-1 to 5.**

**ORDER**

**28.08.2019:** Appellant appearing in person submits that he has submitted the relevant documents in terms of order dated 12<sup>th</sup> July, 2019 under Diary No. 13596. Same is taken on record. Learned counsel for Respondent Nos. 1 to 5 submits that she has also filed relevant documents by Dairy No. 13712. The same is taken on record. Learned counsel for the Respondents submits that Shri B. P. Singh, Advocate will argue the matter on behalf of the Respondents. Due to paucity of time the appeal could not be heard today.

Post the appeal 'for hearing' on **19<sup>th</sup> September, 2019.**

**(Justice Bansi Lal Bhat)  
Member (Judicial)**

**(Mr. Balvinder Singh)  
Member (Technical)**

**am/nn**